

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 317 of 2019 in Co. Appeal 13/NCLT/AHM/2017

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021**

Name of the Company: Uday H Dave & HK Dave Ltd
V/s
Prafulkunverba Kiritsingh Gohil & ROC
Gujarat
IA for Directions

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER
(through video conferencing)

None appeared on behalf of the Applicant.

Advocate, Ms. Mini Nair appeared on behalf of Respondent No. 1.

List the matter on 04.03.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 10th day of February, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**